

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2016
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mrs. Rashida Badruddin Nilgiriwala
V/s.
M/s. Nilgiriwala Trades Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. VISHAL KALE	ADVOCATE FOR.	
		PETITIONER	
2	AJAY ANTARKAR	PCS FOR RESP	

Order

C.P No. 56/397-398/NCLT/MB/MAH/2016

1. Both the parties are present.
2. At request of the parties, list this matter on 22.09.2016.
3. Parties are directed to exchange the pleadings between them.
4. List the matter on 22.09.2016.

sd/-

M. K. SHRAWAT
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 1st September, 2016.